GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:76 ANSWERED ON:22.02.2013 EXPLORATION OF CRUDE OIL Deka Shri Ramen

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of exploration of crude oil in Assam during the last three years;

(b) the details of royalty paid to Assam against oil during the said period;

(c) whether the Government proposes to increase the royalty; and

(d) if so, the details thereof?

Answer

Minister of State in the Ministry of PETROLEUM & NATURAL GAS (SMT. PANABAAKA LAKSHMI)

(a) The exploration efforts made by Oil and Natural Gas Corporation Ltd. (ONGC) and Oil India Ltd. (OIL) in terms of 2D Seismic, 3D Seismic and exploratory Drilling in the state of Assam during the last three year from 2009-10 to 2011-12 is as under:

2009-10 2010-11 2011-12

ONGC OIL ONGC OIL ONGC OIL

2D Seismic data in Ground NIL 487 NIL 505.89 121.15 524.01Line Kilometer (GLKM)

3D Seismic data in Square 322.39 587 162.41 354.97 218.07 267.70 Kilometer (SQKM)

Exploratory well drilled 23 13 15 09 18 14

In addition, Private/ Joint venture (Pvt/Jvs) companies has carried out 920 Line Kilometer (LKM) of 2D Seismic, 1351 SQKM of 3D Seismic and drilled 11 exploratory wells during last 3 years from 2009-10 to 2011-12.

(b) The Royalty paid by ONGC, OIL and Pvt/Jvs company under the PSC regime during the last three years from 2009-10 to 2011-12 is as under:-

(In Rupees Crore)

ONGC 392 388 540

OIL 1,039.88 1,047.02 1,218.82

Pvt/Jvs 6.53 6.13 #

Not available as production ceased.

(c) & (d) Currently there is no proposal for increase of Royalty.